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S. Nayak -Vrs- UOI

Admission Sl.No.04
O.A. No.63/13

Order dated 8th November, 2016

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (J)

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Mr. R.N. Tripathy, Ld. Advocate on behalf of Ms. C. Padhi, Ld. Counsel for the applicant submitted that in the meantime, the O.A. has become infructuous. He has filed a Memo to this effect and the same is taken on record. Taking into account the Memo filed by Mr. Tripathy, the O.A. stands disposed of being infructuous. Mr. C. Mohanta, Ld. Counsel on behalf of Mr. B. Dash, Ld. Counsel for the Respondents is present and heard.

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MEMBER(J)

K.B.